

(d) if so, the reasons for DDA and Emmar MGF selling most of flats in the commonwealth village at very high prices of around 80 lakhs to 1 crore; and

(e) whether Government would intervene in this matter and ensure that common man is not left out when these flats are offered to public?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) DDA has informed that housing projects in various parts of the city in categories such as HIG, MIG, LIG and EWS are being planned to achieve the target of construction of over 65,000 houses between the year 2009-10 to 2014-15.

(c) As part of the measures announced earlier by the Government to stimulate the housing sector, beneficiary led housing is sought to be promoted by keeping home loan cheaper than other banks loans, based on which Reserve Bank of India has announced a package for borrowers in two categories— (i) upto Rs. 5 lakh; and (ii) Rs. 5-20 lakh. In line with this, public sector banks have also designed concessional loans for these two categories.

(d) and (e) The Commonwealth Games Village project will provide residential accommodation to over 8,000 athletes/sportspersons who will be participating in the Games. This project is being executed in the public-private partnership (PPP) mode by DDA with a private developer, M/s EMAAR MGF Ltd. As per the agreement, the private developer can sell a portion of flats to private buyers after the Games are over. These flats are not part DDA's general housing schemes. As part of the PPP agreement, DDA shall be offering a portion of flats at the Games Village to public, for which the prices will be fixed by DDA.

Cities and schemes under JNNURM

1459. SHRI ISHWAR SINGH:

SHRI RAMDAS AGARWAL:

SHRI N.K. SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of cities/towns in the country which have already been included under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and which are yet to be included, State-wise;

(b) the number and names of cities which have been developed so far, State-wise;

(c) whether there are schemes/projects sanctioned previously but yet to be completed under JNNURM;

(d) if so, the details thereof, project-wise and State-wise;

(e) the details of funds allocated for implementation of schemes/projects under JNNURM and utilized during last three years, State-wise; and

(f) the details of schemes and funds earmarked for JNNURM for next five years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Under Jawaharlal Nehru National Urban Renewal Mission (JNNURM), 65 cities have been included for integrated development of Urban Infrastructure and Services which are enclosed as Statement-I (*See below*). All other cities and towns are covered under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT).

(b) The JNNURM is a 7 year Mission programme which commenced on 3rd December, 2005. Uptil date, projects for improvement of urban infrastructure and services have been approved for all Mission Cities except for Porbandar (Gujarat), as Porbandar was included in the list of mission cities as late as on 5.1.2009.

(c) and (d) 32 projects out of 463 sanctioned projects under Urban Infrastructure and Governance (UIG) component of JNNURM have been completed. The project-wise details of projects under implementation is at Annexure. [*See Appendix 217 Annexure No. 13*].

(e) The amount of Additional Central Assistance (ACA) committed and released during the last three years, State-wise is enclosed as Statement-II (*See below*).

(f) JNNURM has been launched on 3rd December, 2005 for Mission period of 7 years from 2005-06 to 2011-12. The indicative allocation by Planning Commission under the Urban Infrastructure and Governance (UIG) component of JNNURM, State-wise for the 7 years period 2005-06 to 2011-12 is enclosed as Statement-III (*See below*). In 2008-09, an additional amount of Rs. 100 crore for all Million Plus Cities and State capitals and Rs. 50.00 crore for other cities was allocated under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

Statement-I

List of Cities included in JNNURM

Sl. No.	City/Urban Agglomeration	Name of the State
1	2	3
(a) Mega Cities/UAs		
1.	Delhi	Delhi
2.	Greater Mumbai	Maharashtra
3.	Ahmedabad	Gujarat
4.	Bangalore	Karnataka
5.	Chennai	Tamil Nadu
6.	Kolkata	West Bengal
7.	Hyderabad	Andhra Pradesh

1	2	3
(b) Million-Plus Cities/UAs		
1.	Patna	Bihar
2.	Faridabad	Haryana
3.	Bhopal	Madhya Pradesh
4.	Ludhiana	Punjab
5.	Jaipur	Rajasthan
6.	Lucknow	Uttar Pradesh
7.	Madurai	Tamil Nadu
8.	Nashik	Maharashtra
9.	Pune	Maharashtra
10.	Cochin	Kerala
11.	Varanasi	Uttar Pradesh
12.	Agra	Uttar Pradesh
13.	Amritsar	Punjab
14.	Visakhapatnam	Andhra Pradesh
15.	Vadodara	Gujarat
16.	Surat	Gujarat
17.	Kanpur	Uttar Pradesh
18.	Nagpur	Maharashtra
19.	Coimbatore	Tamil Nadu
20.	Meerut	Uttar Pradesh
21.	Jabalpur	Madhya Pradesh
22.	Jamshedpur	Jharkhand
23.	Asansol	West Bengal
24.	Allahabd	Uttar Pradesh
25.	Vijayawada	Andhra Pradesh
26.	Rajkot	Gujarat
27.	Dhanbad	Jharkhand
28.	Indore	Madhya Pradesh

1	2	3
(c) Identified cities/UAs with less than one million population		
1.	Guawahati	Assam
2.	Itanagar	Arunachal Pradesh
3.	Jammu	Jammu and Kashmir
4.	Raipur	Chhattisgarh
5.	Panaji	Goa
6.	Shimla	Himachal Pradesh
7.	Ranchi	Jharkhand
8.	Thiruvananthapuram	Kerala
9.	Imphal	Manipur
10.	Shillong	Meghalaya
11.	Aizawl	Mizoram
12.	Kohima	Nagaland
13.	Bhubaneswar	Orissa
14.	Gangtok	Sikkim
15.	Agartala	Tripura
16.	Dehradun	Uttaranchal
17.	Bodh Gaya	Bihar
18.	Ujjain	Madhya Pradesh
19.	Puri	Orissa
20.	Ajmer-Pushkar	Rajasthan
21.	Nainital	Uttaranchal
22.	Mysore	Karnataka
23.	Pondicherry	Pondicherry
24.	Chandigarh	Punjab and Haryana
25.	Srinagar	Jammu and Kashmir
26.	Mathura	Uttar Pradesh
27.	Hardwar	Uttaranchal
28.	Nanded	Maharashtra
29.	Porbunder	Gujarat
30.	Tirupati	Andhra Pradesh

Statement-II

*State-wise details of amount of ACA committed and released
during last three years*

Sl. No.	Name of State	ACA Committed (Rs. in lakhs)			Funds released in (Rs. in lakhs)		
		2006-07	2007-08	2008-09	2006-07	2007-08	2008-09
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	47070.23	91532.30	44993.75	4710.83	48916.54	21398.95
2.	Arunachal Pradesh	8027.73	0.00	8215.65	0.00	2006.94	2053.91
3.	Assam	3165.04	25284.60	0.00	0.00	791.26	6321.15
4.	Bihar	1847.70	0.00	37628.03	0.00	461.93	1955.62
5.	Chandigarh	4558.88	0.00	0.00	0.00	1544.92	405.20
6.	Chhattisgarh	24291.20	0.00	10000.00	4800.00	1272.80	0.00
7.	Delhi	0.00	0.00	17472.30	0.00	0.00	2220.58
8.	Goa	0.00	0.00	0.00	0.00	0.00	0.00
9.	Gujarat	83284.81	71070.63	54381.69	15576.20	24563.54	47035.34
10.	Haryana	5191.50	5359.35	24674.50	1297.88	1339.84	9147.46
11.	Himachal Pradesh	2090.45	0.00	5788.80	522.61	0.00	0.00
12.	Jammu and Kashmir	23593.50	13353.30	10000.00	2359.35	6877.36	2500.00
13.	Jharkhand	0.00	0.00	48268.46	0.00	0.00	6682.46
14.	Karnataka	49875.36	76849.95	30222.25	10167.19	18955.86	12992.94
15.	Kerala	43079.60	1964.80	18405.20	4405.00	6319.93	3350.50
16.	Madhya Pradesh	47503.17	23129.06	24275.82	11107.42	7914.35	15931.43
17.	Maharashtra	279033.96	75275.77	141678.39	41358.21	56827.52	88349.54
18.	Manipur	0.00	2322.64	2308.34	0.00	580.66	0.00
19.	Meghalaya	0.00	0.00	19616.15	0.00	0.00	4904.04
20.	Mizoram	0.00	1513.62	0.00	0.00	378.41	0.00
21.	Nagaland	0.00	2273.04	0.00	0.00	179.00	389.26
22.	Orissa	40394.13	0.00	18818.40	120.26	9978.37	3338.00
23.	Punjab	8967.00	21389.00	3624.50	2241.75	4145.29	4939.20
24.	Puducherry	0.00	16272.00	3972.80	0.00	4068.00	993.20

1	2	3	4	5	6	7	8
25.	Rajasthan	25629.09	27561.44	24551.97	4146.93	10654.03	20280.78
26.	Sikkim	0.00	2152.81	0.00	0.00	538.20	538.20
27.	Tamil Nadu	52142.55	60731.11	101845.69	12913.28	16093.02	28446.11
28.	Tripura	0.00	0.00	7043.40	0.00	0.00	1760.85
29.	Uttar Pradesh	8423.06	87189.91	143592.93	1860.47	21365.55	43078.75
30.	Uttarakhand	0.00	9867.30	13205.62	0.00	1523.85	2678.56
31.	West Bengal	44246.16	18275.18	55685.13	8708.45	5687.25	22857.17
TOTAL:		802415.12	633367.81	870269.77	126295.83	252984.42	354549.22

Statement-III

Indicative allocation of funds by Planning Commission to States/UTs for 2005-12 under Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM)

Sl. No.	Name of State	Allocation for 7 years (2005-2012) (Rs. in crores)
1	2	3
1.	Andhra Pradesh	1718.45
2.	Arunachal Pradesh	7.40
3.	Assam	173.20
4.	Bihar	442.41
5.	Chandigarh	170.87
6.	Chhattisgarh	148.03
7.	Delhi	2723.18
8.	Goa	20.94
9.	Gujarat	2078.81
10.	Haryana	223.32
11.	Himachal Pradesh	30.66
12.	Jammu and Kashmir	338.36
13.	Jharkhand	641.20
14.	Karnataka	1374.59
15.	Kerala	474.76

1	2	3
16.	Madhya Pradesh	978.50
17.	Maharashtra	5055.55
18.	Manipur	52.87
19.	Meghalaya	56.68
20.	Mizoram	48.22
21.	Nagaland	16.28
22.	Orissa	172.35
23.	Punjab	507.75
24.	Puducherry	106.80
25.	Rajasthan	598.69
26.	Sikkim	6.13
27.	Tamil Nadu	1950.66
28.	Tripura	40.18
29.	Uttar Pradesh	2119.41
30.	Uttarakhand	205.34
31.	West Bengal	3018.40
TOTAL:		25499.99

JNNURM funds for Kanpur

1460. SHRI PRAVEEN RASHTRAPAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of misuse of funds allotted for JNNURM scheme in the city of Kanpur;
- (b) whether it is a fact that Minister of State for Home had written letter to Minister of State in his Ministry on 2nd February, 2008 on this subject; and
- (c) if so, the actions that are being taken by his Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Ministry has no information regarding misuse of funds allotted for JNNURM scheme in the city of Kanpur.

- (b) and (c) Information is being collected.

New version of JNNURM

1461. SHRI MAHENDRA MOHAN:
SHRI N.K. SINGH:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of URBAN DEVELOPMENT be pleased to state: